

(b) MNRE has already sanctioned/released the following amounts to MGIRED:

- (i) sanctioned ₹ 50 lakh in 2011-12 for capacity building and released ₹ 49.99 lakh by 2014-15.
- (ii) sanctioned ₹ 10.44 lakh and released ₹ 8.64 lakh for awareness/training programmes during 2014-15.
- (iii) sanctioned ₹ 101.21 lakh during 2015-16 for short term training programmes. MGIRED had also been informed that the proposal for 'Centre for Media and Documentation on Renewable Energy' cannot be sanctioned as it is not covered within guidelines of the existing Programmes for Human Resources Development and Training and Information and Public Awareness of the Ministry.

(c) The Ministry considers the proposals for providing central financial assistance under its Schemes/Programmes within the budgetary allocation provided for a financial year, therefore, no time limit can be fixed for their approvals.

MOUs with foreign countries

2461. DR. R. LAKSHMANAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that Government has entered into Memorandum of Understandings (MoUs) with various countries in the field of solar energy sector to enhance technical and financial cooperation; and

(b) if so, the details thereof since January, 2015?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The Minister of New and Renewable Energy has entered into Memorandum of Understandings (MoUs) in the field of New and Renewable Energy including solar energy with nine different countries since January, 2015 as per details given below:

- (i) Ministry of Energy and Mines, Government of the Dominican Republic on Renewable Energy Co-operation signed on 17/2/15;
- (ii) Ministry of Environment, Climate Change and Energy, Government of the Republic of Seychelles on Renewable Energy Co-operation signed on 11/3/15;
- (iii) Ministry of Ecology, Sustainable Development and Energy, Government of the French Republic on Renewable Energy Co-operation signed on 10/4/15;
- (iv) Ministry of Energy of Government of Mongolia on cooperation in the field of renewable energy signed on 17/5/15;

- (v) Department of Energy, Government of the United States of America on cooperation to establish the PACESetter FUND signed on 30/6/15;
- (vi) Ministry of Mineral Resources and Energy, Government of the Republic of Mozambique on new and renewable energy signed on 5/8/15;
- (vii) Belgian authorities at federal and regional level for energy, Government of Belgium on new and renewable energy signed on 29/9/15;
- (viii) Ministry for Economic Cooperation and Development of the Federal Republic of Germany on Indo-German Development Cooperation regarding the Indo-German Solar Energy Partnership signed on 5/10/15;
- (ix) Ministry of Energy and Mineral Resources of the Republic of Indonesia on new and renewable energy cooperation signed on 2/11/15.

Under utilization of NCEF

2462. DR. PRABHAKAR KORE: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that the National Clean Energy Fund (NCEF), which is created for funding research and innovative projects in clean energy technologies is severely under utilized;

(b) whether many projects recommended for NCEF support in renewable energy sector, are still awaiting allocation; and

(c) if so the details of amount collected under NCEF and utilized during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) No sir.

(c) The details are given in Statement.

Statement

Details of Fund Position in NCEF

(₹ in Crore)

Year	Coal Cess Collected	Amount transferred to NCEF	Amounts financed from NCEF for projects
1	2	3	4
2010-2011	1,066.46	0.00	0.00
2011-2012	2,579.55	1,066.46	220.75